

French and Dutch Archaeological Departments carried out in Indo-China and Java?

Dr. M. M. Das: The reconstruction means new building with new materials. So far as the Archaeological Department is concerned, it is against the policy of the Department to rebuild them with new materials. We are only to maintain them as they are.

P. A. C's NINTH REPORT

*251. **Shri Morarka:** Will the Minister of Defence be pleased to state whether Government have taken any steps for the carrying out of periodical stock verification of security stores as recommended by the Public Accounts Committee in their Ninth Report?

The Minister of Defence Organisation (Shri Tyagi): Yes. The Ministry of Defence has drawn the attention of the Service Headquarters, the Director-General of Armed Forces Medical Services and the Director-General of Ordnance Factories to the observations of the Public Accounts Committee in this regard and has impressed upon them the necessity for ensuring that formations subordinate to them carry out stock-verification of stores in strict compliance with the rules and regulations in force on the subject.

Shri Morarka: May I know whether it is a fact that in the Navy, this check could not take place for two or three years owing to the paucity of staff?

Shri Tyagi: I am sorry I have no information ready at hand on this question.

Shri Morarka: What steps have Government taken or are proposing to take to ensure that in future such checking takes place every year regularly and scrupulously, because, it is reported that sometimes verification certificates are issued without actually verifying the stock?

Shri Tyagi: In this connection, I may inform the House that the rules are quite detailed. There are detailed rules about periodic verifications. The only action that Government have recently taken is to emphasise this rule, and the rules are quite sufficient to guarantee correctness.

Shri Morarka: May I know the interval during which this verification is made—every year, biennial, or every six months?

Shri Tyagi: It differs according to the stores and the various establishments. In some cases, it is monthly, and in some cases it is half-yearly.

MISSIONARIES

*253. **Shri Sarangadhar Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that certain Lutheran and Catholic Missionaries are carrying on propaganda in their parishes in Sundargarh District, Orissa, for the amalgamation of this district with Bihar with the ultimate objective of establishing the Jharkhand State; and

(b) if so, the steps taken or proposed to be taken by Government to stop such political activities on the part of these Missionaries?

The Deputy Minister of Home Affairs (Shri Datar): (a) Government have no information.

(b) Does not arise.

HOISTING OF PAKISTANI FLAG

*255. **Shri Krishnacharya Joshi:** Will the Minister of States be pleased to state:

(a) whether Government had asked the Government of Hyderabad to submit a report regarding the hoisting of Pakistani National Flag in various places of Hyderabad; and

(b) if so, whether a report has since been submitted by the Government of Hyderabad?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). It has not been found necessary to ask for a report as the Hyderabad Government have been throughout keeping the Government of India informed of the occurrences in the State from time to time.

Shri Krishnacharya Joshi: May I know how many persons have been arrested in the Hyderabad State in this connection and whether the arrested persons were Indian nationals or Pakistani nationals?

The Minister of Home Affairs and States (Dr. Katju): A large number had been arrested, but as to details like precise number, I would ask for notice.

Shri Krishnacharya Joshi: May I know what action the Government of Hyderabad have taken against the arrested persons?

Dr. Katju: They detained them, and are going to prosecute them and take other necessary action.

Shri Krishnacharya Joshi: May I know whether it is a fact that Pakistani flags were found in possession of the arrested persons?

Dr. Katju: That is the matter under investigation.

Shri Mohiuddin: May I know whether any communal organisation has been found to be connected with these incidents?

Dr. Katju: It will not be in the public interest to answer these detailed questions.

**शिक्षा और जीविका सम्बन्धी पथ-प्रदर्शन
के लिये संगठन**

*२५८. श्री इब्राहीम : क्या शिक्षा मन्त्र
वह लताने की कृपा करेंगे कि :

(क) क्या सरकार ने शिक्षा और जीविका सम्बन्धी पथ-प्रदर्शन के लिये कोई केन्द्रीय संगठन या समाचार-गृह (ब्यूरो) खोलने की योजना तैयार की है ;

(ख) यदि हां, तो योजना की मुख्य बातें क्या हैं ;

(ग) क्या इस योजना में राज्य की सरकारों का भी कुछ भाग होगा ; यदि हां, तो उनके भाग की क्या सीमा और रूप होगा ; और

(घ) इस योजना के लिये आवर्तक और अनावर्तक खर्च का क्या अनुमान है ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes.

(b) to (d). A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 10.]

LOAN TO AGRICULTURISTS

*259. **Shri Bibhuti Mishra:** Will the Minister of Finance be pleased to state:

(a) the amount given to agriculturists by Reserve Bank in 1954 so far; through various State Governments as medium-term loans; and

(b) whether any scheme has been formulated by the Reserve Bank to supply money to the agriculturists without intermediaries?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Only by a recent amendment of the Reserve Bank of India Act, the Reserve Bank has been authorised to make medium-term loans and advances for agricultural purposes. These loans and advances are, however, to be made to state Co-operative Banks on the guarantee of State Governments, but not to State Governments themselves. One application for such loan has been received so far and is being considered.